

Seventeenth Loksabha

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Title: Request the government to establish an inter-state water Dispute Tribunal and stop the ongoing construction of River Project in Karnataka.

SHRI DNV. SENTHILKUMAR S. (DHARMAPURI): *Vanakkam* Speaker Sir. The river, *Then* Pennayar, originates from Karnataka and flows through five districts in Tamil Nadu - Krishnagiri, Dharmapuri, Cuddalore, Villuppuram, and Thiruvannamalai – and then enters into Puducherry. According to the Inter-State River Agreement established in 1892, and amended in 1933, construction of either big or small river project is not supposed to take place in Karnataka. But at present, there are five projects on which work is going on. These are two pumphouse stations, one diversion technique plant, one lift irrigation scheme, and one reservoir is being built. We request the Central Government to intervene, and to establish an Inter-State Water Dispute Tribunal, and to ask the Karnataka Government to stop these projects, which the State Government has failed to do. Our leader, *Thiru Stalin Avargal* has promised an agitation tomorrow in these five districts. Hence, we request you to intervene in the matter.